

(13)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/64/ (IB)/2017  
NAME OF THE PETITIONER(S) : S. MURUGABHARTI  
NAME OF THE RESPONDENT(S) : SEVEN ELEVEN BUSINESS SERVICES PVT LTD  
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

①	H. Shankar & Co S. Shailendran	Petitioner	H. Shankar & Co
②	S. Kumar	Respondent	S. Kumar

ORDER

Counsel representing both the parties are present. Counsel for respondent filed a memo of proposal for settlement and furnished a copy of the same to the other side. Counsel for petitioner sought time for seeking instructions from the client. At request time enlarged. Put up on 31.07.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)  
Member (Judicial)